

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 20 of 2013**

**Dated : 15<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Narayanpur Power Co. .... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.**  
**Mr. Debjyoti Basu**

**Counsel for the Respondent(s) : Mr. A.M. Shodhan Babu**

**ORDER**

Post the matter along with Appeal No. 21 of 2013 on **5<sup>th</sup> August, 2013 at 2.30 p.m.**

In the meantime, the parties may file their respective written submissions after serving copy on the other side.

**(V.J. Talwar)**  
**Technical Member**  
rkt/vt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**